CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 2 30.09.2020 M.A./350/447/2020 O.A./350/1206/2019 (FOR EARLY HG) ITEM NO:4

l of 2

TAPAN KUMAR MAHAPATRA -V/S-

ATOMIC ENERGY

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MR. T. BHANJA MR. K.K. MAITY

FOR RESPONDENTS(S) Adv.:

FOR APPLICANTS(S) Adv. :

MR. R. HALDER

Notes of The Registry	Order of The Tribunal
	Heard both ld. Counsel at length.
	2. Ld. Counsel for the respondents would furnish an affidavit as directed by this Tribunal on 26.9.2019. The said affidavit is taken on record.
	3. An M.A. bearing No. 350/00447/2020 arising out of O.A. No. 350/01206/2019 is taken up for consideration.
	4. The applicant has primarily prayed for the following in his M.A.:-
	(a) Set aside the letter being VECC/Per-TKM/807-954/716 dated 04.08.2020 forwarded by the Assistant Personnel Officer (Estt.), Variable Energy Cyclotron Centre, Department of Atomic Energy, Kolkata.
. *	(b) Fix a date for early hearing of the O.A. being No. 1206 of 2019."
	The prayer at (a) is disposed of by granting liberty to the applicant to pray for suitable amendments to the O.A. with a copy to the respondents.
	5. Ld. Counsel for the applicant files his rejoinder to the O.A

List this matter on 23.12.2020, which disposes of the prayer at (b) of the M.A.

6. The M.A. stands disposed of.

(DR. NANDITA CHATTERJEE) MEMBER(A)

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